

HARYANA VIDHAN SABHA

Un-Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 27th
March, 2008.*

PROJECT FOR WHICH ENVIRONMENTAL CLEARANCE IS MANDATORY

124. SH. KARAN SINGH DALAL, MLA: Will the **Minister of State for Environment** be pleased to state:-

- a) the details of the projects for which Environmental clearance is mandatory but are running as on 1st January,2008 without obtaining environmental clearance under environment impact assessment notification alongwith the period of their violation; and
- b) The action taken by the Government against the violators in (a) above and also against the laxity of the officers of state Pollution Control Board?

Chandigarh:

SUMIT KUMAR

The 5th March,
2008

Secretary,

Haryana Vidhan Sabha